

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **02.04.2024** (TUESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),**  
**Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)**  
**Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 191/2021 (Comp App (AT) (Ins) No. 804/2019)	Huayong Communications HK Company Ltd. Vs Kavveri Telecom Products Ltd.	M/s UKCA and Partners	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 108/2024 Delay in representation IA No. 296/2024	Paulose Nechupadam Constructions Pvt. Ltd. Vs Kerala State Electricity Board Limited	Mr. Mohan Pulickkal	
3.	Comp App (AT) (CH) No. 108/2023 For Stay IA No. 1370/2023	Reliance Commercial Finance Ltd. Vs Mr. Venkatraman Subramanian & Anr.	Ms. K Jayasudha	
4.	Comp App (AT) (CH) (Ins) No. 88/2024 For Condone Delay IA No. 248/2024 For Stay IA No. 247/2024 To dispense with IA No. 249/2024	Mr. Ritesh Prakash Adatiya, RP of Navalmar Shipping (India) Pvt. Ltd. Vs Navalmaruk Services India Pvt. Ltd. & 2 Ors.	Mr. Abhijit Atur	

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022 Additional docs. IA No. 25 & 26/2024	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
6.	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022 Additional docs IA No. 27/2024	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
7.	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022 Additional docs. IA No. 28/2024	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
8.	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022 Additional docs IA No. 29/2024	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
9.	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022 Additional docs IA No. 30/2024	Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
10.	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022 Additional docs IA No. 31/2024	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
11.	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022 Additional docs IA No. 32/2024	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

12.	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022 Additional docs IA No. 33/2024	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
13.	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr. Vs Sai Anupama Agencies Pvt. Ltd. & 15 Ors.  <b>WITH</b>	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia-R1, R2
14.	TA (AT) No. 263/2021 (CA (AT) No. 03/2020 IA No.59 &60/2022) To adv. Hg. IA No. 908/2022	Keerti Anurag Investments Pvt. Ltd. & Anr. Vs Sai Anupama Agencies Pvt. Ltd. & Anr.	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia-R1, R2
15.	TA (AT) No.51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors.  <b>WITH</b>	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan- R2b, R2c Mr. Yogesh K. Jagia- R1, R2a, R2d, R5- R10
16.	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019 For Stay IA No. 1767/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev J	Mr. Anando Mukherjee

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) No. 8/2022 For Condone Delay IA No. 67/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors.	Mr. Manuel Anand	M/s Gupta & Ravi – R1-R3
18.	Comp App (AT) (CH) No. 60/2022 For Stay IA No 683/2022	Able Automobiles Pvt. Ltd. & 4 Ors Vs Smt. Rekha Singhal & 2 Ors	Mr. Judy James	Dr. KS Ravichandran-R1

19.	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje- R2
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For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 100/2024 For Exemption IA No. 277/2024 For Stay IA No. 279/2024 For Urgent Listing IA No. 278/2024 For Direction IA No. 311/2024	Sanjay Raj Vs G K Ispat Pvt. Ltd. & Anr.	Mr. Srijan Sinha	Mr. Bendi Raviteja- R2
21.	Comp App (AT) (CH) No. 47/2023	Jose Peter & 10 Ors. Vs Henry James & 10 Ors.	Mr. Ashok Shenoy	Mr. Sharath Chandran- R1 Mr. Philip Mathew- R2
22.	Comp App (AT) (CH) No. 56/2023	Navakar Impex Pvt. Ltd. Vs M/s. Saravana Stores Gold Palace Pvt. Ltd. & 8 Ors.	Mr. CS K Gaurav Kumar	Mr. Rohan Rajasekaran-R3 & R4
23.	Comp App (AT) (CH) No. 113/2023 For Stay IA No. 1389/2023 For Urgent listing IA No. 1388/2023	Geometrix Laser Solutions Pvt Ltd Vs Dr BVS Lakshmi & Anr	Mr. Amir Bavani	
24.	Comp App (AT) (CH) (Ins) No. 02/2024 For Condone Delay IA No. 12/2024 For Exemption IA No. 11/2024	Sei Tejas Pvt. Ltd. Vs Novus Green Energy Pvt. Ltd.	Mr. V Venkata Sivakumar	Mr. Y Suryanarayana
25.	Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No. 144/2024	Rajendran PR, RP of Asten Realtors Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd.	Mr. Vinod PV	Mr. Angad Varma

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	Comp. App (AT) (CH) (Ins) No. 45/2021 For Stay IA No. 97/2021 For Exemption IA No. 98 & 99/2021	Power Grid Corporation of India Ltd Vs Aster Private Limited & 3 Ors  <b>WITH</b>	M/s Paul & Paul J Hudson Samuel & Partners	Ms. JVL Bharathi-R1 Mr. Varun Srinivasan- R2 M/s Shivakumar & Suresh-R3 Mr. VVSN Raju- R4
27.	Comp App (AT) (CH) (Ins) No. 162/2021 For Directions IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Private Limited & Anr.	Mr. K Gaurav Kumar, PCS	Mr. JVL Bharathi-R1 M/s. Sivakumar & Suresh- R2
28.	TA (AT) No.130/2021 (CA (AT) No.100/2019) IA No. 121/2023	Mangala Investments Limited & 4 Ors. Vs Canara Land Investments Ltd. & 4 Ors.	Ms. Simran R Gurnani	A.K. Mysamy & Associates Mr. Aravindh- R1
29.	Comp App (AT) (CH) (Ins) No.192/2022 For Stay IA No. 439/2022 For Exemption IA No. 440/2022 Additional docs IA No. 971/2022	Kalyan Muppaneni Vs K Computers & Anr  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Y Suryanarayana-R1
30.	Comp App (AT) (CH) (Ins) No.193/2022 For Condone Delay IA No. 441/2022 For Stay IA No. 442/2022	Kalyan Muppaneni Vs K Computers & Anr	Mr.Pawan Jhabakh	Mr. Y Suryanarayana-R1
31.	Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 For Exemption IA No. 655/2021 For Urgent Hearing IA No. 656/2021 To Implead IA No. 102/2023 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt Ltd & 10 Ors	Mr. Sharad Sanghi	Mr. S Chidambaram-R1 & R4 Mr. Yogesh Kumar Jagia- R2 Ms. K Sagarika-R3 Mr. Naresh Kumar Sangam-R5 Ms. Anju Jain-R6 Mr. Sriram Venkatavaradan-R7 Mr. A Chakravarthy Mudiraj- R11

32.	Comp App (AT) (CH) (Ins) No. 21/2022	M Gagan Bothra Vs Senthil Kumar & Anr.	Mr. M. Gagan Bothra	Mr. K Chandrasekaran-R1 & R2
33.	Comp App (AT) (CH) (Ins) No. 78/2023 For Condone Delay IA No. 283/2023 To Dispense With IA No. 284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. AG Sathyanarayana	Mr. SR Sundar
34.	Comp App (AT) (CH) (Ins) No. 128/2023 For Stay IA No. 435/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt. Ltd. Vs Srei Equipment Finance Limited & Anr.  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr. S Sathyanarayanan-R2
35.	Comp App (AT) (CH) (Ins) No. 129/2023 For Stay IA No. 436/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt. Ltd. Vs Srei Equipment Finance Limited & Anr.	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr. S Sathyanarayanan- R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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